

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/12066/A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati the th ~~6~~ ⁷ December, 2024.

Sub: **Casual leave.**

Ref:- Letter No. ITS.03/2024/450 dtd. 19.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.12.2024 and 31.12.2024, along with station leave permission, from the evening of 27.12.2024 till the morning of 02.01.2025**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/12067-12068 /A, dated , 06-01-2025
Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)